

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125 (Pt.)/2008/ 2177 /A.

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, 3rd June, 2020

Sub:- Commuted Leave.

Ref:- Your Letter dated 02.06.2020 and Note dated 02.06.2020.

Madam,

With reference to the above, I am directed to inform you that the prayer for extension of commuted leave for 30 (thirty) days w.e.f. 30.05.2020 to 28.06.2020 on medical ground of Smti. Lucy Lalrinthari, Judge, Special Court, ND & PS Act, Aizawl, has been granted. Dr. HTC Lalrinchana, Addl. District and Sessions Judge, Aizawl will continue to remain in charge of the Court and office of Judge, Special Court, ND & PS Act, Aizawl, during the absence of Smti Lalrinthari on commuted leave.

Both the officers may be informed accordingly.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo no. NO.HC.VII-125(Pt.)/2008/ 2178 /A. dtd. 3.6.2020
Copy to:

- ✓ 1. The Project Manager, Gauhat High Court, Guwahati.


REGISTRAR (VIGILANCE)